

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 218/Chd/CHD/2017

**Under Sections 58 and 59 of
the Companies Act, 2013.**

In the matter of transmission of shares:

Gurpartap Singh & Ors.

...Petitioners/Appellants

Vs.

Deepak Towers Private Limited & Ors.

...Respondents.

Present: Mr. Arora Vishwas Kumar, advocate for Petitioners/Appellants.

On request, adjourned to 28.08.2017.

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(Justice R.P.Nagrath)
Member (Judicial)

✓ August 16, 2017.
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